

**Central Administrative Tribunal
Principal Bench**

OA No. 4254/2018

New Delhi, this the 19th day of November, 2018

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)

Dr. Manasi Singhi
w/o Dr. Sharad Singhi
R/o D-3, Anand Vihar,
Delhi 110 092.

Presently posted as
Lecturer (Chemistry)
Aryabhata Institute of Technology,
G. T. Karnal Road,
Delhi 110 033.

.. Applicant.

(By Advocate: Sh. Sourabh Ahuja)

Versus

1. GNCT of Delhi,
Through its Chief Secretary,
Delhi Secretariat, Players Building,
I.P. Estate,
New Delhi-2.
 2. Principal Secretary/Secretary,
Department of Training & Technical Education,
GNCT of Delhi,
Muni Maya Ram Marg,
Pitam Pura, Delhi-88.
 3. Director,
Department of Training & Technical Education,
GNCT of Delhi,
Muni Maya Ram Marg,
Pitam Pura, Delhi-88.
 4. AICTE,
Through its Secretary,
Nelson Mandela Marg,
Vasant Kunj, New Delhi.
- ... Respondents

(By Advocate: Mrs. Harvinder Oberoi)

: ORDER (ORAL) :

Justice L. Narasimha Reddy, Chairman:

Learned counsel for the respondents submits that this OA is covered by the order dated 26.10.2018 passed in OA No.4049/2018.

2. In that view of the matter, this OA is disposed of, leaving it open to the applicant to make a fresh representation dealing with all the criteria stipulated under various notifications or rules and to indicate as to how he has complied with them. As and when such representation is made, respondents shall take necessary steps in accordance with law, and place it before the DPC or Evaluation Committee, as and when it meets.

There shall be no order as to costs.

(Pradeep Kumar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/